

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.57/BB/ 2017	-	For filing report	230/ 232	Bells Softech Ltd. & Others

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Achalanand *Achalanand*
K. A. A LAKIRI



2. Sinchana M.F. *Sinchana M.F.*

ROC/RD *ROC/RD*

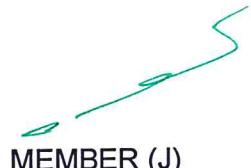


Counsel for petitioner is present. Assistant from OL office is present. Smt. M.R. Sinchana for Smt. Prema Hatti, Standing Counsel for ROC/RD is present. Both of them requested time to file report. No response from RBI and Income tax department.

List it on 02.02.2018.



MEMBER (T)



MEMBER (J)